



Standing Committee Report Summary

The Cost and Works Accountants (Amendment) Bill, 2010

- The Standing Committee on Finance (Chairperson: Shri Yashwant Sinha) tabled its 25th Report on 'The Cost and Works Accountants (Amendment) Bill, 2010' on August 31, 2010. The Bill was introduced in the Rajya Sabha on April 28, 2010.
- The Bill seeks to allow the members of the Institute of Cost and Management Accountants to form limited liability partnerships as defined by the Limited Liability Partnership Act, 2008.
- The Committee proposed that the designation attached to the profession should be changed to cost accountants and the institute be re-named as the Institute of Cost Accountants.

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